

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/152/CAA/2017
PETITION NUMBER : CP/8/CAA/2018
NAME OF THE PETITIONER : SWAPS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MAVAV PACKAGING PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. F.G. SATHYA NARAYANA

(For A.C. MYLAMPALAM ASSOCIATES)

For Respondent

Signature

ORDER

Counsel for the applicant present. No representation on behalf of the RD. The Registry is directed to issue a notice to the RD to depute a representative to appear before this Bench on the next date of hearing, failing which appropriate orders will be passed. Counsel for the applicant is also directed to send private notice to the RD. Put up on 21.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

bc